

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 08.05.2018

**ORDER NO. 85 OF 2018**


Hon'ble President is pleased to order the following sitting commencing from **09/05/2018 until further orders for CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	On 09.05.2018	Customs Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	On 09.05.2018 after regular Division Bench Matters are over	ROM applications as notified.
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	On 09/05/2018	Excise Division Bench Matters.
Hon'ble Sh. Bijay Kumar, Member (Technical) and Smt. Rachna Gupta, Member (Judicial)	On 09/05/2018	Service Tax Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President	On 09/05/2018 after specially assigned Division Bench matters are over.	Single Member Division Bench Matters, as notified.
Hon'ble Sh. C. L. Mahar, Member (Technical)	On 09/05/2018 after Division Bench matters are over.	Single Member Division Bench Matters, as notified

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order



(A.Mohan Kumar)

Registrar

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Dy.Registrar

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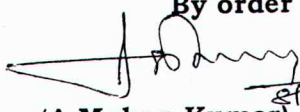
**ORDER NO. 86 OF 2018**

Hon'ble President is pleased to order the following sitting commencing from **09/05/2018 until further orders for CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 09/05/2018 onwards.	Customs Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 09/05/2018 onwards.	Service Tax Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. P. Dineesha, Member (Judicial)	From 09/05/2018 onwards.	Excise Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By order**  
  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 08.05.2018

**ORDER NO. 87 OF 2018**

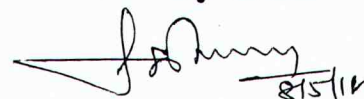
Hon'ble President is pleased to modify the roster order No. **74 of 2017** commencing from **14/05/2018 to 18/05/2018 for CESTAT, Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P.K. Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 14/05/2018 to 18/05/2018	Excise & Customs and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By order**



**(A.Mohan Kumar)**

**Registrar**

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**Dy.Registrar**